

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 791
TO BE ANSWERED ON- 07/02/2022

EMPLOYMENT GENERATION ON TRIBAL AREAS

791. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of schemes that have been executed by the Government during the last five years in order to boost employment generation in tribal areas;
- (b) whether employment opportunities have increased due to such schemes;
- (c) if so, the details thereof;
- (d) the State-wise details of persons benefitted therefrom; and
- (e) the steps taken regarding tribal areas of Odisha and PVTGs in Odisha?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (e) The Government has adopted a holistic approach for providing livelihood opportunities to tribal population, including tribal women through various schemes of Central Ministries as at **Annexure 1**.

National Rural Livelihood Mission administered by Ministry of Rural Development aims at mobilizing all rural poor household into self help group, build institutions of poor by federating them at villages / cluster / Block level, provide long term support to attain appreciable increase in incomes through credit linkages and multiple livelihood options. Women SHGs under DAY-NRLM consist of 10-20 persons. At least one woman member from each identified rural poor household, is to be brought under the Self Help Group (SHG) network. The State wise details of tribal SHGs created so far are at **Annexure 2**.

Ministry of Tribal Affairs strives to achieve inclusive and sustainable growth of tribal population in the country. The Centrally Sponsored Schemes/Grants administered by the Ministry which, inter-alia, supports livelihood and employment generation for tribal population are under:

1. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)
2. Grant-in-aid under Article 275(1) of the Constitution
3. Development of Particularly Vulnerable Tribal Groups (PVTGs)

State-wise details of beneficiaries (including Odisha) under these schemes are not centrally maintained in the Ministry. However, Ministry of Tribal Affairs has recently developed an online portal (<https://grants.tribal.gov.in/adigram>) to capture physical and financial progress including beneficiary details under various schemes being administered.

Besides, Ministry of Tribal Affairs, through TRIFED and NSTFDC, is implementing the following programmes/Schemes which specifically cater to livelihood / income generation needs of the tribal population:

1. Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
2. Institutional Support for Development & Marketing of Tribal Products/Produce
3. Equity Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC)/ State Tribal Finance and Development Corporations (STFDCs)

Van Dhan Vikas Karyakram, an initiative under the Scheme ‘Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP’, targets livelihood generation for tribals by harnessing the wealth of forest i.e. Van Dhan. Under this programme, it is envisaged to set-up tribal community owned Minor Forest Produce centric multi-purpose Kendras in predominantly tribal districts. The Kendras would act as common facility centres for procurement cum value addition to locally available Minor Forest Produce. Value addition of raw produce is expected to increase the value of the MFP considerably and consequently the income of the gatherers.

The National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs, is implementing an exclusive scheme titled “Adivasi Mahila Sashaktikaran Yojana (AMSY)” for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC provides loan upto 90% for projects costing upto ₹2.00 lakh. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.

State-wise details of beneficiaries (including Odisha) under these schemes are at **Annexure 3**

Ministry of Tribal Affairs also administers an exclusive scheme namely ‘Development of PVTG’ specifically for the PVTG population. A statement showing the outlay under the scheme of Development of PVTG in the past 5 years and released amount for each activity along with UC/PPRs pending status for the State of Odisha is given below:-

Financial Year	Released by MoTA	Amount Utilized by State	<i>Amount (Rs. in lakh)</i>
			Pending UC
2016-17	1164.00	1164.00	0.00
2017-18	1297.00	1297.00	0.00
2018-19	3626.00	3626.00	0.00
2019-20	976.38	976.38	0.00
2020-21	1202.00	1202.00	0.00
2021-22	1197.00	0.00	Not yet due

Other achievements under PVTG scheme of the Ministry in Odisha are as under:

- Ministry has engaged State Tribal Development Department / Tribal Research Institute in **conducting exclusive village wise PVTG population survey** and till date village wise population data have been completed by the state government of Odisha.
- State Govt. of Odisha has **constituted micro-plan projects** for focused development interventions to the PVTGs under the PVTG scheme.
- The State Govt. of Odisha included PVTG Populations inhabiting in 888 uncovered & left-out villages/ hamlets located adjacent to 15 Micro Project Agencies (MPAs) of the State of Odisha in the respective Micro Project Areas and also constituted three new Micro Project Areas to cater to the well-being of the left-out Birhor, Juang & Paudi Bhuiya (PVTGs) communities residing in 250 villages/hamlets.

Annexure 1 referred to in reply to Lok Sabha Unstarred Question No. 791 for answer on 7-2-2022

Livelihood and Employment Generation Schemes of Central Ministries / Departments

SN.	Ministry/Department	Schemes focus on Livelihoods / Employment Generation
1	Department of Agriculture, Cooperation and Farmer's welfare	Agriculture Marketing: Integrated Scheme on Agriculture Marketing
		Crop Insurance Scheme: Pradhan MantriFasalBimaYojana
		Distribution of Pulses to State / Union Territories for Welfare Schemes
		Integrated Scheme on Agricultural Cooperation
		Interest Subsidy for Short Term Credit to Farmers
		Market Intervention Scheme and Price Support Scheme (MIS-PSS)
		National Bamboo Mission
		National Food Security Mission
		National Mission on Horticulture
2	Department of Animal Husbandry, Dairying	Animal Husbandry Infrastructure Development Fund
		Dairy Entrepreneurship Development
		Dairy Processing and Infrastructure Development Fund
		Livestock Health and Disease Control
		National Animal Disease Control Programme for Foot and Mouth Disease (FMD) and Brucellosis
		National Dairy Plan (EAP)
		National Livestock Mission
		National Programme for Dairy Development
		RashtriyaGokul Mission
		Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in Dairy Activities (erstwhile Support to State Co-operative Dairy Federations)
3	Department Commerce	Coffee Board
		Rubber Board
		Spices Board
		Tea Board

4	Department of Empoerment of Persons with Disability	Deendayal Disabled Rehabilitation Scheme
		Assistance to Disabled Persons for Purchase/Fitting of Aids and Applicances
5	Departmrnt of Fisheries	Fisheries and Aquaculture Infrastructure Development Fund
		Integrated Development and Management of Fisheries
		Pradhan MantriMatsyaSampadaYojana (PMMSY)
6	Departmrnt of Food and Public Distribution	Strengthening of PDS Operations
7	Department of Health & Family Welfare	Ayushman Bharat - Pradhan Mantri Jan ArogyaYojana (PMJAY)
8	Department of Land Resources	Integrated Watershed Development Program (Programme Component)
9	Department of Rural Development	National Rural Livelihood Mission (Programme Component)
		Pradhan MantriAwasYojna (PMAY)- Rural (Programme Component)
10	Department of Water Resources, River Development and Ganga Rejuvenation	HarKhetKoPani
11	Ministry of AYUSH	National AYUSH Misson (NAM)- Cultivation of Medicinal Plants
12	Ministry of DoNER	North East Special Infrastructure Development Scheme (NESIDS)
13	Ministry of Electronics and Information technology	Pradhan MantriGramin Digital SakshartaAbhiyan (PMGDISHA)
		Promotion of IT/ITeS Industries
14	Ministry Of Food Processing industries	Pradhan MantriKisanSampadaYojana
15	Ministry of Housing and Urban Affairs	DeendayalAntyodayaYojana-National Urban Livelihood Mission (DAY-NULM) (States/UTs Component)
		PMAY-Urban (Other items of States/UTs Component)
16	Ministry Of Labour and Employment	BimaYojana for Unorganised Workers
		Pradhan MantriGareebKalyanYojana
17	Ministry of Micro, Small and Medium Entreprises	ASPIRE (Promotion of Innovation, Rural Industry and Entrepreneurship)
		Coir VikasYojana
		Credit Linked Capital Subsidy and Technology Upgradation Scheme
		GramodyogVikasYojana

		Interest Subvention Scheme for Incremental Credit to MSMEs
18	Ministry of New and Renewable Energy	KisanUrja Suraksha EvamUtthaanMahabhiyan(KUSUM) Biogas Programme
19	Ministry of Panchayatiraj	Rashtriya Gram Swaraj Abhiyan (RGSA)
20	Ministry of Petroleum and Natural Gas	LPG Connection to Poor Households
21	Ministry of Power	DeenDayalUpadhyaya Gram JyotiYojna
22	Ministry of Skill Development and Entrepreneurship	Programme for Apprenticeship Training
		Development of Entrepreneurship
		Development of Skills
		Skill Acquisition and Knowledge Awareness for Livelihood Promotion
		Strengthening of Infrastructure for Institutional Training
23	Ministry of Textiles	AmbedkarHastshilpVikasYojana
		Handicrafts Artisans comprehensive welfare scheme
		Handloom Weaver Comprehensive Welfare Scheme (HWCWS)
		Integrated Scheme for Skill Development
		Integrated Wool Development Programme
		Marketing Support and Services
		National Handloom Development Programme
24	Ministry of Tourism	Integrated Development of Tourist Circuits around specific themes (Swadesh Darshan)
Total		

Annexure 2 referred to in reply to Lok Sabha Unstarred Question No. 791 for answer on 07.02.2022

State Wise Tribal SHGs Group			
S.No	State Name	Total No. of SHG	ST SHG
1	ANDHRA PRADESH	819979	47900
2	ASSAM	304546	55346
3	BIHAR	1003116	16015
4	CHHATTISGARH	206686	88707
5	GUJARAT	264472	75036
6	JHARKHAND	267188	91139
7	KARNATAKA	213527	14685
8	KERALA	246224	4722
9	MADHYA PRADESH	350711	127611
10	MAHARASHTRA	540697	76728
11	ODISHA	495375	118527
12	RAJASTHAN	204939	66606
13	TAMIL NADU	290329	5168
14	TELANGANA	407692	52843
15	UTTAR PRADESH	569798	4966
16	WEST BENGAL	927528	58420
17	HARYANA	49018	0
18	HIMACHAL PRADESH	32140	1440
19	JAMMU AND KASHMIR	57010	3726
20	PUNJAB	29874	0
21	UTTARAKHAND	36334	1738
22	ARUNACHAL PRADESH	4277	3980
23	MANIPUR	3322	625
24	MEGHALAYA	37548	36015
25	MIZORAM	7389	7382
26	NAGALAND	12427	12401
27	SIKKIM	5236	1734
28	TRIPURA	31954	11552
29	ANDAMAN AND NICOBAR	1033	27
30	GOA	3216	612
31	LADAKH	415	399
32	LAKSHADWEEP	301	301
33	PUDUCHERRY	3467	11
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	668	522

Annexure 3 referred to in reply to Lok Sabha Unstarred Question No. 791 for answer on 07.02.2022

State-wise No. of VDVKCs sanctioned during the last three years with beneficiaries

SL.No	States	No. of VDVK Clusters Sanctioned 2019-20	No. of VDVK Clusters Sanctioned 2020-21	No. of VDVK Clusters Sanctioned 2021-22	Total No. of VDVK Clusters Sanctioned	Total No. of VDSHG's	Total No. of Forest Gatherers
2	Andhra Pradesh	75	188	152	415	6225	123258
3	Arunachal Pradesh	0	0	85	85	1275	25500
4	Assam	50	78	174	302	7140	90316
5	Bihar	8	0	0	8	120	1630
6	Chhattisgarh	139	0	0	139	4170	41700
7	Dadra & Nagar Haveli and Daman & Diu	0	1	0	1	15	302
8	Goa	1	9	0	10	150	3000
9	Gujarat	116	0	0	116	1740	34424
10	Himachal Pradesh	0	0	3	3	61	810
12	Ladakh	10	0	0	10	150	3000
14	Jharkhand	39	0	0	39	585	11601
15	Karnataka	19	20	101	140	1946	41748
16	Kerala	13	0	31	44	660	12038
17	Madhya Pradesh	86	0	21	107	1605	32100
18	Maharashtra	64	200	0	264	3960	79350
19	Manipur	77	123	0	200	3000	60390
20	Meghalaya	0	39	0	39	585	11835
21	Mizoram	44	115	0	159	2385	46168
22	Nagaland	78	128	0	206	3090	61800
23	Odisha	156	0	14	170	4110	51019
24	Rajasthan	25	164	290	479	7322	144803
25	Sikkim	80	0	0	80	1200	23800
26	Tamil Nadu	7	0	1	8	192	2400
27	Telangana	17	0	0	17	255	5100
28	Tripura	17	15	0	32	480	9039
29	Uttar Pradesh	5	7	13	25	375	7191
30	Uttarakhand	0	11	1	12	180	3605
31	West Bengal	0	0	0	0	0	0
	Total	1126	1098	886	3110	52976	927927

**NO. OF WOMEN BENEFICIARIES ASSISTED UNDER ADIVASI MAHILA
SASHAKTIKARAN YOJANA DURING 2018-19, 2019-20 AND 2020-21**

Sl. No.	State Name	2018-19	2019-20	2020-21
1	Chhattisgarh	27	-	-
2	Himachal Pradesh	-	50	-
3	Jammu & Kashmir	-	-	50
4	Jharkhand	-	25	-
5	Karnataka	-		1109
6	Kerala	18	22	23
7	Maharashtra	-	240	-
8	Rajasthan	208	512	250
9	Uttarakhand	1	-	-
10	West Bengal	225	287	35
	Total	479	1136	1467
